

**MINUTES OF MEETING OF EPCG COMMITTEE HELD ON 3.8.2007 AT 12.30 P.M. UNDER CHAIRMANSHIP OF
DR. SHYAM AGARWAL, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE**

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EPCG Committee Meeting was held on 3.8.2007. The list of participants is enclosed at Annexure.

2. The Committee took following decisions:

Case No.1 :- Sangam (India) Pvt. Limited, Bhilwara.

Committee approved condonation of Block-wise fulfillment of export obligation only for regularization purpose.

Case No.2 :- BPL Display Devices Limited, Sahibabad.

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Committee noted that firm is not entitled for extension under BIFR Provision. Two years' general extension has already been availed. Hence, Committee approved further extension of EOP by further two years i.e., from 7.8.2006 to 7.8.2008 under para 5.11 of the current HBP- (Vol.I), that is, subject to condition "that 50% of duty payable in proportion to unfulfilled export obligation is paid by authorization holder to Custom Authorities before an endorsement of extension is made on licence by concerned RA".

Case No.3 :- Alchemist Limited, Chandigarh.

Committee noted that request of firm for re-fixation of export obligation on duty saved amount basis has already been rejected. Committee, then considered second request of firm for inclusion of alternate products and directed that request may be

examined and decided on file and, only if necessary, issue may be taken to Policy Relaxation Committee (PRC).

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Case No.4 :- Abad Exports Pvt. Limited, Cochin.

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Committee noted that Average EO condition can be deleted, inter-alia, for Aqua-culture/Pisciculture. Therefore, it was decided that details may be obtained from the firm regarding export of aquaculture products with documentary evidence and placed before Committee for taking a final view.

Case No.5:- Pamban Apanel Limited, Tamilnadu.

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Committee noted that details as to actual cif value fixed against concerned licence, cif value actually utilized, export obligation pro-rata, i.e., cif value utilized and status of fulfillment thereof etc. are not available. Hence, Committee deferred it with direction that these details may be obtained and placed before Committee.

Meeting ended with thanks to all participants.